

**COMMITTEE ON ABSENCE OF MEMBERS FROM
THE SITTINGS OF THE HOUSE**

(Thirteenth Lok Sabha)

SIXTH REPORT

(Presented on 21.3.2001)

I, the Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Sixth Report.

2. The Committee held a sitting on the 20th March, 2001.

3. The Committee considered applications for leave of absence from seven members. The details of these applications and recommendations of the Committee are given in the Appendix.

NEW DELHI;
20 March, 2001

Phalguna 29, 1922 (Saka)

RAM SAJIVAN,
Chairman,
*Committee on Absence of Members
from the sittings of the House.*

APPENDIX
(Vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave of absence recommended by the Committee	Remarks
1.	Shri Laxman Giluwa	24.7.2000 to 25.8.2000= 33 days and 20.11.2000 to 17.12.2000= 28 days Total 61 days	Under judicial custody	24.7.2000 to 25.8.2000= 33 days and 20.11.2000 to 15.12.2000= 26 days *Total 59 days	
2.	Shri V.M. Sudheeran	20.11.2000 to 5.12.2000= 16 days	Self-illness	20.11.2000 to 5.12.2000= 16 days	
3.	Shri M.V. Chandrashekara Murthy	20.11.2000 to 22.12.2000= 33 days	Self-illness	20.11.2000 to 22.12.2000= 33 days	
4.	Shri Ashok Kumar Singh Chandel	20.11.2000 to 22.12.2000= 33 days	Under judicial custody	** 20.11.2000 to 22.12.2000= 33 days	
5.	Late Shri Indrajit Gupta	20.11.2000 to 22.12.2000= 33 days	Self-illness	#20.11.2000 to 22.12.2000= 33 days	
6.	Prof. Kailasho Devi	19.2.2001 to 23.3.2001= 33 days	Self-illness	\$19.2.2001 to 23.3.2001= 33 days	
7.	Shri Vinod Khanna	19.2.2001 to 23.3.2001 = 33 days	Earth-quake relief work	19.2.2001 to 23.3.2001= 33 days	

* Since the Committee do not recommend leave for more than 59 days, the member may be granted leave in the first instance for 59 days.

** Member was earlier granted leave by the House on 8.8.2000 for 54 days from 23.2.2000 to 16.3.2000 and 17.4.2000 to 17.5.2000 on the recommendations made by the Committee in its Third Report.
Member was also granted leave by the House on 20.12.2000 for 33 days from 24.7.2000 to 25.8.2000 on the recommendations made by the Committee in its Fifth Report.

Leave period of 33 days may be condoned as the member had expired on 20.2.2001.

\$ Member was earlier granted leave by the House on 8.8.2000 for 33 days from 24.7.2000 to 25.8.2000 on the recommendations made by the Committee in its Third Report.
Member was also granted leave by the House on 20.12.2000 for 33 days from 20.11.2000 to 22.12.2000 on the recommendations made by the Committee in its Fifth Report.